

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 19.01.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1034 of 2021	Ravindra Loonkar Resolution Professional of ACIL Ltd. Vs. Official Liquidator (Attached to High Court of Delhi) With	Ashly Cherian	
2.	Comp. App. (AT) (Ins) No. 845 of 2021	Ramkrishna Forgings Ltd. Vs. Ravindra Loonkar Resolution Professional of ACIL Ltd. & Anr.	Raveena	Sumant Batra Anisha Mahajan Ashly Cherian
3.	Comp. App. (AT) (Ins) No. 898 of 2021	Mahavir Singhal Vs. Anr International Pvt. Ltd. & Ors.	Abhishek Kedia	Abhishek Anand Iswar Mohapatra

For Admission (Fresh Case)

4.	Comp. App. (AT) (Ins) No. 58 of 2022 (With Defects)	C. Vijaya Kumar Vs. Sahaj Bharti Travels & Anr.	Sameer Jain	
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**By order of Hon'ble Chairperson
-sd/-
Registrar**